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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.227/13

Monday, this the 26th day of August 2013

C O R A M :

**HON'BLE Dr.K.B.S RAJAN, JUDICIAL MEMBER
HON'BLE MR.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

M.P Rajan
S/o.Sri.M.P.Narayanan
Postman, Vallappuzha
Residing at 'Siva Sailam'
Madayippallath House
NSB Link Road
Thathanampilly P.O
Palakkad – 679 337

...Applicant

(By Advocate Mr.O.V.Radhakrishnan,Sr with Mrs.K.Radhamani Amma,
Mr.Antony Mukkath)

V e r s u s

1. Superintendent of Post Offices
Ottappalam Division, Ottappalam- 679 101
2. Postmaster General
Northern Region
Kozhikode – 673 011
3. Chief Postmaster General
Kerala Circle, Thiruvananthapuram – 695 033
4. Director General of Posts
Dak Bhavan, New Delhi – 110 001
5. Union of India
represented by its Secretary
Ministry of Communications
New Delhi – 110 001

...Respondents

(By Advocate Mr.A.D.Raveendra Prasad, ACGSC)

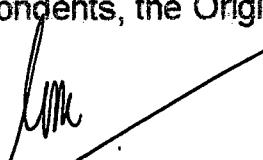
This application having been heard on 26th August 2013 this Tribunal
on the same day delivered the following :-

2.

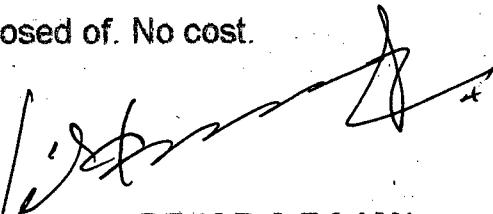
ORDER

HON'BLE Dr.K.B.S RAJAN, JUDICIAL MEMBER

Counsel for the applicant invites our attention to para 2,3 &4 of the reply statement filed by the respondents and submits that substantially the grievances of the applicant stands redressed and as such, the Original Application can be disposed of without any further orders. Accordingly, taking note of the said paragraphs 2,3 & 4 of the reply statement filed by the respondents, the Original Application is disposed of. No cost.


K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER

SV


DR.K.B.S RAJAN
JUDICIAL MEMBER